

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 13<sup>th</sup> May, 2022

**NO. HC.VII-138/2019/ 3236 /A ###** On recommendation of the Judicial Academy, Assam & NEJOTI, the following trainee Grade – III Judicial Officers of Assam Judicial Service are deputed to undergo their second phase of field training for a period of **3 (three)** months w.e.f. **18-05-2022 to 17-08-2022** in the respective stations, as shown below:

Sl. No.	Name of the Officer	Designation & Place of posting	Attached to the establishment of District and Sessions Judge
1	Smti. Jusmita Borgohain	Judicial Magistrate, 1 <sup>st</sup> Class, Darrang, Mangaldai	Kamrup (Metro)
2	Shri Pallav Ranjan Bora	Judicial Magistrate, 1 <sup>st</sup> Class, Tinsukia	Dibrugarh
3	Smti. Princy Agarwal	Munsiff No. 3, Dhubri	Kamrup (Metro)
4	Smti. Nabanita Buragohain	Judicial Magistrate, 1 <sup>st</sup> Class, Golaghat	Dhemaji
5	Smti. Salma Begum Laskar	Munsiff No.2, Karimganj	Cachar, Silchar
6	Shri Nitesh Sharma	Munsiff No. 2, Dima Hasao	Kamrup, Amingaon
7	Smti. Pallavi Kalita	Judicial Magistrate, 1 <sup>st</sup> Class, Sivasagar	Kamrup, Amingaon
8	Smti. Moazzida Begum	Judicial Magistrate, 1 <sup>st</sup> Class, Barpeta	Nalbari
9	Shri Haidar Ali	Munsiff No.2, Dhemaji	Tinsukia
10	Shri Dimbeswar Roy	Judicial Magistrate, 1 <sup>st</sup> Class, Baksa	Goalpara
11	Smti. Nidhi Agarwal	Judicial Magistrate, 1 <sup>st</sup> Class, Hojai	Kamrup (Metro)
12	Smti. Nilakshi Bhattacharya	Judicial Magistrate, 1 <sup>st</sup> Class, Barpeta	Nalbari
13	Shri Sanjay Karmakar	Munsiff No.3, Cachar, Silchar	Kamrup (Metro)

13.05.22

14	Smti. Debaborninee Devi	Munsiff No.2, Tinsukia	Dibrugarh
15	Smti. Reeti Goswami	Judicial Magistrate, 1 <sup>st</sup> Class, Hojai	Sonitpur, Tezpur
16	Smti. Bhashyarima Bhuyan	Munsiff No. 5, Kamrup (M), Guwahati	Sonitpur, Tezpur
17	Smti. Dipika Sarma	Munsiff, Bilasipara, Dhubri	Nagaon
18	Shri Gitartha Kumar	Judicial Magistrate, 1 <sup>st</sup> Class, Chirang	Kamrup, Amingaon
19	Shri Prosoon Sur	Munsiff No.4, Silchar	Tinsukia
20	Smti. Margaret Thomas Deka	Judicial Magistrate, 1 <sup>st</sup> Class, Jorhat	Nagaon
21	Smti. Purabi Rahang	Munsiff No.2, Sivasagar	Kamrup (Metro)
22	Smti. Adrita Goswami	Judicial Magistrate, 1 <sup>st</sup> Class, Sonitpur, Tezpur	Kamrup (Metro)
23	Smti. Dipshikha Pathak	Judicial Magistrate, 1 <sup>st</sup> Class, Nagaon	Kamrup (Metro)
24	Shri Manash Pratim Bhuyan	Munsiff No.2, Karbi Anglong,	Kamrup (Metro)
25	Shri Dharendra Newar	Munsiff No.2, Nalbari	Sivasagar
26	Smti. Chayanika Hazarika	Judicial Magistrate, 1 <sup>st</sup> Class, Lakhimpur	Kamrup (Metro)
27	Smti. Mayurakshi Bordoloi	Judicial Magistrate, 1 <sup>st</sup> Class, Chirang	Morigaon

The trainee Judicial Officers are to report to the concerned District and Sessions Judge on **18-05-2022 at 10 A.M.** positively. On completion of their field training, the trainee Officers are to report back to the Judicial Academy, Assam, on **18-08-2022** for further 1 (one) month institutional training.

The guidelines for the said Field Training is enclosed herewith.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-138/2019/ 3237-3247/A Date:13.05.2022**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

**The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period, & (b) they will be entitled to T.A. & D.A. as admissible under the Rules.**

3. The Registrar (Admin./Vig./Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice(Acting), Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Cachar / Dhemaji / Dibrugarh / Goalpara / Kamrup(M) / Kamrup /  
Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia  
**(He/She is requested to make all necessary arrangements for the Field Training as per guidelines).**
6. All Trainee Judicial Officers.
7. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati.  
**(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).**
9. The Administrative Officer, Judicial Academy, Assam with a request to place the matter before the Hon'ble Director, Judicial academy and to circulate the same amongst the concerned trainee Officers.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar  
13.05.22

**REGISTRAR (JUDICIAL)**